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15.34 hrs.

v. **CONSTITUTION (AMENDMENT) BILL,2004* (Insertion of new article 16A)**

Title: Introduction of the Constitution (Amendment) Bill, 2004 (Introduction of new article 16 A).

SHRI C.K. CHANDRAPPAN (TRICHUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C.K. CHANDRAPPAN (TRICHUR): I introduce the Bill.